

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 31

C.P. 309(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **MR. JAWED AKHTER V/s JAWED HABIB HAIR
AND BEAUTY LTD**

Section 58(3) Sec. 59 of the Companies Act, 2013

ORDER

Adv. Rohit Gupta i/b Adv. Aditya Shukla for the Applicant present. Sr. Adv. Prateek Sekseria, Adv. Aditi Bhat, Adv. Deeksha Jani & Adv. Niket Jani for the Respondent Nos.4 to 18 present. Adv. Prakhar Tandon for the Respondent No.1 present.

The Parties are directed to complete the pleadings including rejoinder. List this matter on Board on **07.08.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**